

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL).... Diary No(s).23150/2019

(Arising out of impugned final judgment and order dated 07-03-2018 in CRLA No.7296/2011 passed by the High Court Of Judicature At Allahabad)

ARUN KUMAR @ KANAHIYA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.106054/2019-CONDONATION OF DELAY IN FILING and IA No.106056/2019-EXEMPTION FROM FILING O.T.)

Date : 26-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s)

Mr. Vinod Prasad, Adv.
Mr. Dharendra Kumar, Adv.
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with SLP(Cr1.) No.10003/2018.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER